

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.311

IA-1117/2022 IA-1126/2022 IA-129/2022 IA-296/2022 IA-2111/2021 IA-
3453/2021 IA-588/2022 IA-990/2022
In
IB-900(ND)/2020

IN THE MATTER OF:

P.R rolling Mills Pvt Ltd.

Vs.

Hema Engineering Industries Ltd

.... APPLICANT/PETITIONER

.... RESPONDENT

SECTION

U/s 9 IBC code 2016

Order delivered on 16.01.2023

CORAM:

**SHRI ATUL CHATURVEDI
MEMBER (TECHNICAL)**

**SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)**

PRESENT:

For the Applicant : Adv. Poonam Anand Advocate , For Non Applicant
No. 3 in IA NO. 322/2022

For the Respondent : Adv. Pratishta Vij, Adv. Abhinav Mukerji in IA
3453/2021, Adv. Poonam Anand for Respondent No. 3
IA 322/2022, Adv. U K Singhal, CS Akshit Gupta and
Adv. Kanika Kimothi on behalf of the Respondent in IA
296/2022, Adv. Satinder Kapur and Adv. Saad for R4
in IA 3453/21, Adv. Adarsh Ramanujan, Adv. Lzafeer
Ahmad, Adv. Skanda Shekhar for R-2 in IA-990/2022

For the Suspended Management: Ms. Nivedita Grover, Advocate

For the Liquidator : Mr. Vishal Ganda, Adv., Ms. Sreemantini Mukherjee,
Adv., Ms. Tanya Hasija, Adv.

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble
Members.

Put up on 08.02.2023.

Sd/-
(Court Officer)